

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 508 of 2020**

**IN THE MATTER OF:**

**Victory Iron Works Ltd.**

**...Appellant**

**Versus**

**Jitendra Lohia, Resolution Professional of  
Avani Towers Pvt. Ltd. & Anr.**

**...Respondents**

**Present:**

**For Appellant: Mr. Alok Dhir and Ms. Varsha Banerjee, Advocates.**

**For Respondent: Mr. Abhijeet Sinha, Mr. Saikat Sarkar and Mr. Shaunak Mitra, Advocates with Mr. Jitendra Kr. Lohia, RP for R-1.  
Mr. Jayant Mehta, Mr. Kumarjit Banerjee, Mr. Ashish Choudhury, Ms. Debjani Chatterjee and Mr. Dhruv Surana, Advocates for R-2.**

**With**

**Company Appeal (AT) (Insolvency) No. 377 of 2020**

**IN THE MATTER OF:**

**Energy Properties Pvt. Ltd.**

**...Appellant**

**Versus**

**Jitendra Lohia, Resolution Professional of  
M/s Avani Towers Pvt. Ltd. & Ors.**

**...Respondents**

**Present:**

**For Appellant: Mr. Jayant Mehta, Mr. Kumarjit Banerjee, Mr. Ashish Choudhury, Ms. Debjani Chatterjee and Mr. Dhruv Surana, Advocates**

**For Respondents: Mr. Abhijeet Sinha and Mr. Saikat Sarkar and Mr. Shaunak Mitra Advocates with Mr. Jitendra Kr. Lohia, RP for R-1  
Mr. Alok Dhir and Ms. Varsha Banerjee, Advocates for R-3.**

*Cont'd.../*

**ORDER**  
**(Through Virtual Mode)**

**23.02.2021:** Heard Mr. Jayant Mehta, Advocate representing the Appellant in Company Appeal (AT) (Insolvency) No. 377 of 2020. Hearing concluded. Heard Mr. Abhijeet Sinha, learned counsel representing Respondent No. 1 (Resolution Professional). Hearing concluded.

List the appeals on **1<sup>st</sup> March, 2021 at 12:30 PM** for hearing learned counsel for the Appellants in rejoinder. We make it clear that only 15 minutes time will be allotted.

**[Justice Bansi Lal Bhat]**  
**Acting Chairperson**

**[Dr. Ashok Kumar Mishra]**  
**Member (Technical)**

**[Shreesha Merla]**  
**Member (Technical)**

*am/gc*